

(9)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL JAIPUR BENCH:

J A I P U R.

...

OA NO.231/96

Date of order: 11.7.96

Nanag Ram and others : Applicants

Versus

Union of India and others : Respondents

Mr.Chaitan Bairwa, counsel for the applicants

CORAM:

HON'BLE SHRI GOPAL KRISHNA, VICE CHAIRMAN
HON'BLE SHRI O.P.SHARMA, MEMBER (ADMINISTRATIVE)

O R D E R

(PER HON'BLE SHRI GOPAL KRISHNA, VICE CHAIRMAN)

Applicants Nanag Ram, Sultan Singh and Atar Singh have filed this application under Section 19 of the Administrative Tribunals Act, 1985, challenging the impugned order dated 13.2.1996 (Annex-A-1) absorbing them on the post of Box-boy at Phulera.

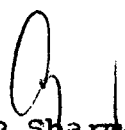
2. We have heard the learned counsel for the applicants.

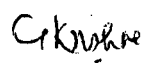
3. The grievance of the applicants is that they have been adjusted against the vacant posts of 'Box-boy' in the pay scale of Rs.750-940 ignoring their seniority and educational qualifications while persons junior to them having lesser qualifications namely Hira Lal R, Hari Singh D & Rameshwar M

CKM^{2/3} have been adjusted against the post of Fuel Issuer

and Misc. Khalasi which posts have promotional chances in future. Instead of pressing this application on merits, the applicants intend to make a detailed representation to the concerned authorities for the redressal of their grievance. In the circumstances, we direct the respondents to consider the applicants' representation on merits if the same is made within a period of fifteen days from the date of this order to the concerned authority. The respondent No.3 is directed to decide the representation if the same is made within fifteen days of the date of this order. A decision on the representation shall be taken within a period of one month from the date of its receipt by respondent No.3. If the applicants are aggrieved by any order passed on their representation, they shall be at liberty to file a fresh original application.

4. MA No.168/96 for joining together and filing a joint application is allowed. M.A. stands disposed of.


(O.P. Sharma)
Member (A)


(Gopal Krishna)
ViceChairman